

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, (COURT-II)

Item No. 222
(IB)-667(ND)2019
CA-1516/2019

IN THE MATTER OF:

M/s. Renu PropTech Pvt. Ltd.

... **Applicant/Petitioner**

Vs.

M/s. Red Topaz Real Estate Pvt. Ltd.

... **Respondent**

Under Section: 7 of IBC, 2016

Order delivered on 18.08.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

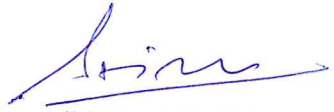
**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

Adv. Gaurav Gupta, Adv. Aakash Khattar, Counsel for Applicant in IA 4242, Mr. Rakesh Kumar, Ms. Preeti Kashyap and Ankit Sharma Advocates appearing for the Resolution Professional, Advocate Manish Paliwal, Advocate Vikas Kumar, For the Respondent/CD, Mr. Kaustav Saha, Adv. For R3 in CA 1516/2019

ORDER

Renotify this case on 25.08.2021


(T.S. SINGH)
COURT OFFICER